deals and for indulging in such transactions and to resort to such practices, it is necessary that one must have adequate resources. As far as the poor and middle classes are concerned, they have not got such resources even to resort to such type of illegal and dishonest transactions. Therefore, all such people resort to a shortcut of amassing wealth, relying on gambling, and relying on fatalism is resorted to. Th t is why many young men are driven to this process of resorting to lotteries in this country and it is doing great harm to the moral fibre of our country and also to the character of the people in the country, and I feel that this has to be avoided.

There is one more aspect to which I would like to draw your attention. As far as lotteries are concerned, the manner in which they are conducted and the middlemen who are associated with the lotteries, if you look at their way of functioning in association with the management of the lotteries, you will always find that one particular vice is discernable in almost every State. There are a number of ignorant and uneducated persons in the country. They do not know the modus operandi of these lotteries and they do not know the various rules and regulations concerning the lotteries. Therefore, as a shortcut to amassing wealth....

MR. CHAIRMAN: You may continue some other time.

PROF. MADHU DANDAVATE: Some other time? I will definitely come to the Eighth Lok Sabha.

18.00 hrs.

I will finish it in three minutes.
(Interruptions) I was saying that there are a number of middlemen. In the case of uneducated men

CHAIRMAN: There are others to speak, also.

PROF. MADHU DANDAVATE: I was trying to say that there are s number of middle-men who take advantage of the ignorant masses. They tell them: "We will purches the tickets for you. Give us the money." They get the money, but keep the tickets with themselves. When the prize comes, thes give the false ticket numbers to those people, and keep the prize money with themselves.

Police have unearthed a number of malpractices. All these Lotteries are the breeding ground for goondas and anti-social elements. So, I say that rather than speaking on the subject, I am interested in qetting this Biil yassed. So, I make a request to the minister eoncerned: "This is a non-controversial Bill. Don't tell me that the substance of the Bill is good, but I should withdraw it. I will not oblige."

I request all the Members of the House to silently extend their unanimous support, so that we can get this Bill passed. Thank you.

STATEMENT RE: HIJACK-ING OF INDIAN AIRLINES FLIGHT IC-421 ON 24TH AUGUST, 1984.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSH-EED ALAM KHAN): Sir, unfortunately, I am not. . . .

श्री मनीराम बागड़ी (हिंसार):
मिनिस्टर का स्टेटमेन्ट होना चाहिए।
राज्यसमा में स्टेटमेन्ट हो गया जबिक इस
सवाल को लोकसभा में सबसे पहले उठाया
गया था।

SHRI A K BALAN (Ottapalam): I am on a point of order. This subject

is connected with the law and order situation of our country.

MR CHAIRMAN: There is no point of order. Please sit down. This is about hijacking.

SHRI KHURSHEED ALAM KHAN: Unfortunately, I am still not in a position to add to the brief statement which I made this morning. As a result of further information.

श्री राजेश कुमार सिंह : क्या यह स्टेटमेन्ट है।

MR. CHAIRMAN: What ever information he has he will give.

SHRI KHURSHEED ALAM KHAN: This is so because unfortunately, the negotiations between the Pakistani authorities and the hijackers are still continuing; and they have not been able to come to any conclusion and decision. So, it is not possible for me to say anything definite either about the hijackers or their demands. Whatever additional information, sitting in the Control Room we have been collecting during the day, I am briefly going to mention now.

श्री राजेश कुमार सिंह: लोगों का कहना है कि विमान इजरायल पहुंच गया है।

(Inter, uption)

MR CHAIRMAN: Tomorrow also you can again get information. The House is sitting tomorrow.

SHRI KHURSHEED ALAM KHAN: Indian Airlines Hight 1C-421 which departed from Chandigarh at 7.25 a.m. for Jammu was hijacked, and the hijackers asked the pilot to take the aircraft to Lahore. The pilot of the aircraft obtained the permission of the Air Traffic Control to land, as its fuel was running low. Permission to land was given, and the aircraft landed at Lahore airport at 9.45 a.m.

There were 86 passengers and a child, and six crew on board the aircraft. All the passengers and crew are safe.

Our Ambassador has reached Lahore from Islamabad. The Pakistan authorities had already established contact with the hijackers. They have not made any demands on the Government of India. Their only demand is for permission to take the aircraft to U.S.A.

Everything possible is being done to ensure the safety of the passer gers, crew and the aircraft.

It would not be appropriate, at this juncture, to speculate who is responsible for the hijacking, as the full-acts of the incident are being ascertained still.

Indian Airlines have set up special information Booth in their city office and at palam airport, for giving the latest information of the incident to the friends and relatives of the passengers and crew.

MR. CHAIRMAN: The House now stands adjourned, to meet at 11 a.m. tomorrow.

18.05 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Saturday August 25, 1984 Bhadra 3, 1506 (Saka)